

सूचना और प्रसारण मन्त्री (श्री राज बहादुर) : (क) और (ख). जी, हां।

(ग) जी, नहीं। कार्यवाही शीघ्र की गई।

(घ) कोई एक आदमी दोषी और सजा के योग्य नहीं ठहराया जा सका। परन्तु क्योंकि राष्ट्रीय झंडे की छपाई बिल्कुल ठीक ठीक और विशिष्ट विवरणों के अनुसार ही होनी चाहिए, अतः सभी सम्बन्धित व्यक्तियों को भविष्य में अत्यन्त सावधानी से काम करने को कह दिया गया है।

Settlement of Indo-China Border Disputes

*1169. Shri Maheswar Naik: Will the Minister of External Affairs be pleased to state:

(a) whether Government are aware that the Communist Party of India (left) has called for "a powerful national campaign" to pressurize the Central Government to take an initiative for talks with China for a settlement of the Sino-Indian border disputes without any pre-condition; and

(b) if so, the reaction of Government thereto?

The Minister of External Affairs (Shri Swaran Singh): (a) Yes, Sir.

(b) The Government of India have always stood for a peaceful settlement of the Sino-Indian border question. In conformity with this stand, we have in the past made various constructive proposals to the Chinese Government and have also accepted the proposals put forward by the six Afro-Asian countries which met at the Colombo Conference. However, the Chinese Government have consistently refused to enter into talks with India on the basis of any of these proposals and have insisted that talks could be held only on their own unilateral terms. In recent months the Chinese Government have, by their words as well as deeds, made clear beyond doubt that

they are not at present interested in a settlement of the border question. Their intention seems to be to use the border dispute as an instrument for maintaining tension and conflict with India. In the circumstances it is beside the point for the Left Wing Communist Party of India to organise a national campaign to put pressure on China. It is really for the Chinese Government to change their intransigent stand on the border question and to abandon their blind hostility towards India.

नागालैण्ड में सैनिक कार्यवाही रोक देना

*1170. श्री प्रोफार लाल बोरवा :
श्री राज सहाय पाण्डेय :

क्या बंबेशिक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि नागालैण्ड में सैनिक कार्यवाही रोकने की भवधि और बढ़ा दी गई है;

(ख) यदि हां, तो कितनी भवधि के लिये बढ़ाई गई है; और

(ग) इस के क्या कारण हैं ?

बंबेशिक-कार्य मन्त्रालय में राज्य-मन्त्री (श्री विनेश सिंह) : (क) जी हां।

(ख) और (ग). लड़ाई बन्द रखने के समझौते की भवधि 15 जुलाई, 1966 तक के लिए बढ़ा दी गई है, क्योंकि बात-बात अभी चल रही है और सरकार शान्तिपूर्ण निपटारे की दिशा में हर सम्भव प्रयत्न करना चाहती है।

Display of Chinese-Built Arms by Pakistan

*1171. Shri P. C. Borooah:
Shri Vishwa Nath Pandey:
Shri Hem Barua:
Shri N. E. Laskar:
Shri E. Barua:

Shri Liladhar Kotoki:
Shri D. C. Sharma:
Shri Shree Narayan Das:
Shri Onkar Lal Berwa:

Will the Minister of **External Affairs** be pleased to state:

(a) whether Government's attention has been drawn to the display of Chinese-built tanks and aircrafts in the Armed Forces display by Pakistan on the Pakistan Day Celebrations at Rawalpindi;

(b) if so, whether Government have taken the opportunity to invite U.S. Government's attention to this large scale arms supply by China to Pakistan; and

(c) if so, U.S. Government's reaction thereto?

The Minister of External Affairs (Shri Swaran Singh): (a) Yes, Sir.

(b) and (c). The matter has not been specifically taken up with the U.S. Government but has come up during normal diplomatic consultations between the two governments. We believe that the United States Government themselves are fully aware of this development and its implications.

Headquarters of Mizos in Dacca

*1172. **Shri Hari Vishnu Kamath:**
Shri Jashvant Mehta:
Shri P. C. Borooah:
Shrimati Renuka Barkataki:
Shri Dharmalingam:
Shri D. C. Sharma:
Shri E. Barua:

Will the Minister of **External Affairs** be pleased to state:

(a) whether reports have been received that the Mizo National Front has set up headquarters in Dacca, East Pakistan;

(b) if so, the details thereof and Government's reaction thereto;

(c) whether a protest has been lodged with the Pakistan Government that such assistance to the

Mizos is tantamount to interference in India's internal affairs, and consequently a violation of the Tashkent Declaration; and

(d) if so, Pakistan Government's reply thereto?

The Minister of External Affairs (Shri Swaran Singh): (a) to (d). Although no such report has been received, Government have reliable information about bands of Mizo rebels setting up camps in East Pakistan for organizing and training of rebel Mizos.

Government have protested to Pakistan about this matter. No reply has been received to the protests but Pakistan publicly denied giving any arms or training to the Mizos.

Profit Sharing Bonus in H.A.L., Bangalore

*1173. **Shri S. M. Banerjee:**
Shri Warrior:
Shri Vasudevan Nair:

Will the Minister of **Defence** be pleased to state:

(a) whether it is a fact that the workers of Hindustan Aeronautics Limited, Bangalore have started agitation regarding profit sharing bonus;

(b) if so, the reaction of Government thereto; and

(c) the steps taken to have a negotiated settlement of the dispute?

The Minister of Defence (Shri Y. B. Chavan): (a) Yes, Sir.

(b) and (c). On 7th April 1966, the Government of Mysore have referred the dispute to the Industrial Tribunal for adjudication.

Gujarati Broadcast for Overseas Indians

*1175. **Shri Jashvant Mehta:** Will the Minister of **Information and Broadcasting** be pleased to state:

(a) whether it is a fact that recently, a decision has been taken to